

ITEM NO.1706

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

Respondent(s)

(Only I.A. No. 44961/2012 (i.e. application for impleadment) in Civil Appeal No. 1584/2018 is to be listed before Hon'ble Judge-in-Chamber.)

WITH

C.A. No. 1584/2018 (XI-A)

(IA No. 44961/2021 - INTERVENTION/IMPLEADMENT)

Date : 18-07-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBERS]

For Appellant(s) Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AOR

Mr. K. B. Sounder Rajan, AOR

Mr. Parmanand Gaur, AOR

Mr. Sanjay Kapur, AOR

Mr. B. Krishna Prasad, AOR

Mr. K. Rajeev, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25.07.2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER